

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1524

ANSWERED ON:14.03.2005

BANNING OF IMPORT OF ONION

Gadakh Shri Tukaram Gangadhar;Gaikwad Shri Eknath Mahadeo;Prabhu Shri Suresh Prabhakar;Rathod Shri Harisingh Nasaru

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether the Government has received any representation regarding banning of imports, removing the ban on exports of onions, increase in subsidy on the lines of sugar and fixing a minimum support price for onion; and

(b) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): Yes, Sir.

(b): An Empowered Committee on onion appointed by the Government of Maharashtra have submitted its report on December, 2003 with the following recommendations:

- to remove the restriction on ban on export of onion, providing MSP for onion @ Rs.5/kg.;
- to provide assistance as handling charges for export of onion on the lines of sugar;
- removal of onion from Essential Commodity Act, 1955.

Government of India has removed onion from the Essential Commodity Act during 2004- 05 and all restrictions on export of onion since May, 2003. There is no export subsidy for onion provided by Government. However, Government of Maharashtra is providing export subsidy @ Rs.10,000/container of onion.